

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:135
ANSWERED ON:23.11.2005
ACCELERATED URBAN WATER SUPPLY PROGRAMME
Barad Shri Jashubhai Dhanabhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of schemes/projects implemented under the Accelerated Urban Water Supply Programme (AUWSP) in various States including Gujarat alongwith the amount allocated therefor during the last three years, State-wise and district-wise;
- (b) the names of the agencies running these schemes/projects; and
- (c) the extent to which these schemes/projects have been successful?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a): Details of number of schemes/projects in various states including Gujarat sanctioned under Accelerated Urban Water Supply Programme (AUWSP) and amounts allocated and released during the last three years are given in the Annexure I & II respectively.

(b): Names of agencies running these schemes are given in Annexure-III.

(c): These schemes have been successful to a great extent in augmenting water supply in small towns with population up to 20,000.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO.135 FOR 23.11.2005

ANNEXURE-I

Ministry of Urban Development Accelerated Urban Water Supply Programme (AUWSP) Projectssanctioned from 2002-03 to 2004-05

S1. NAME OF STATE 2002-03 2003-04 2004-05 Total
No.
1 2 3 4 5 6

1.	ANDHRA PRADESH	0	15	20	35
2.	ARUNACHAL PRADESH	0	1	0	1
3.	ASSAM	2	4	3	9
4.	BIHAR	1	10	10	21
5.	CHATTISGARH	8	6	1	15
6.	GOA	0	0	0	0
7.	GUJARAT	22	4	19	45
8.	HARYANA	4	5	4	13
9.	HIMACHAL PRADESH	0	2	4	6
10.	JAMMU & KASHMIR	0	1	10	11
11.	JHARKHAND	0	0	7	7
12.	KARNATAKA	4	2	10	16
13.	KERALA	5	0	3	8
14.	MADHYA PRADESH	42	3	19	64
15.	MAHARASHTRA	5	3	9	17
16.	MANIPUR	5	3	2	10
17.	MEGHALAYA	0	0	0	0
18.	MIZORAM	1	0	0	1
19.	NAGALAND	0	0	0	0
20.	ORISSA	3	5	7	15
21.	PUNJAB	0	2	5	7
22.	RAJASTHAN	10	10	11	31
23.	SIKKIM	1	0	0	1
24.	TAMILNADU	10	16	31	57
25.	TRIPURA	2	1	3	6
26.	UTTAR PRADESH	89	52	23	164
27.	UTTARANCHAL	7	1	3	11
28.	WEST BENGAL	2	8	3	13

Total 223 154 197 584

ANNEXURE-II

MINISTRY OF URBAN DEVELOPMENT CENTRALLY SPONSORED ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

Rs.Lakhs

Sl. No.	Annual allocation during 2002-03	Annual allocation during 2003-04	Annual allocation during 2004-05	Funds Released during 2002-03	Funds Released during 2003-04	Funds Released during 2004-05	
1	2	3	4	5	6	7	8
1	ANDHRA PRADESH	382.19	438.76	470.10	385.90	492.57	1367.27
2	ARUNACHAL PRADESH	92.09	105.73	113.27	0.00	124.16	113.27
3	ASSAM	608.35	698.39	748.29	571.60	256.22	635.27
4	BIHAR	336.27	386.05	413.63	419.05	386.05	219.87
5	CHATTISGARH	339.72	390.00	417.86	430.52	337.87	200.96
6	GOA	73.45	84.32	90.35	75.29	0.00	0.00
7	GUJARAT	627.80	720.72	772.19	664.47	918.08	867.83
8	HARYANA	244.46	280.65	300.69	579.94	469.71	563.80
9	HIMACHAL PRADESH	91.81	105.40	112.94	297.60	79.46	232.15
10	JAMMU & KASHMIR	57.38	65.88	70.58	0.00	290.14	1198.68
11	JHARKHAND	250.20	287.23	307.75	445.97	0.00	417.93
12	KARNATAKA	756.34	868.28	930.30	1055.35	1119.84	1060.73
13	KERALA	270.86	310.95	333.16	268.21	268.21	231.55
14	MADHYA PRADESH	1418.56	1628.52	1744.86	1236.46	1509.09	822.68
15	MAHARASHTRA	743.72	853.79	914.78	563.76	705.84	1104.19
16	MANIPUR	192.55	221.05	236.84	174.80	269.36	254.07
17	MEGHALAYA	36.28	41.65	44.62	0.00	0.00	0.00
18	MIZORAM	100.46	115.33	123.57	46.57	46.57	0.00
19	NAGALAND	47.44	54.46	58.35	85.42	0.00	0.00
20	ORISSA	469.41	538.89	577.38	254.81	409.36	577.39
21	PUNJAB	257.08	295.14	316.22	0.00	50.46	161.54
22	RAJASTHAN	720.76	827.44	886.54	568.48	1012.85	1545.97
23	SIKKIM	13.95	16.02	17.16	83.97	83.97	0.00
24	TAMILNADU	717.31	823.48	880.90	813.16	653.41	808.19
25	TRIPURA	128.37	147.37	157.89	241.66	213.43	309.53
26	UTTARPRADESH	2655.81	3048.88	3259.59	2426.09	2710.48	1664.93
27	UTTARANCHAL	185.93	213.45	237.16	320.97	331.61	138.77
28	WEST BENGAL	376.45	432.17	463.03	184.95	417.62	103.43
	TOTAL	12195.00	14000.00	15000.00	12195.00	13156.36	14600.00

- In addition During 2004-05 Rs. 400.00 lakh were released for Tsunami works in Port Blair.

Annexure-III

Sl. No. NAME OF STATE Agencies responsible

1.	ANDHRA PRADESH	Panchayati Raj & Rural Development Department
2.	ARUNACHAL PRADESH	Public Health Engineering Department
3.	ASSAM	Assam Urban Water Supply & Sewerage Board
4.	BIHAR	Public Health Engineering Department
5.	CHATTISGARH	Public Health Engineering Department
6.	GOA	Public Works Department
7.	GUJARAT	Gujarat Water Supply & Sewerage Board
8.	HARYANA	Public Health Engineering Department
9.	HIMACHAL PRADESH	Public Health Engineering Department
10.	JAMMU & KASHMIR	Public Health Engineering Department
11.	JHARKHAND	Public Health Engineering Department
12.	KARNATAKA	Karnataka Urban Water Supply & Drainage Board
13.	KERALA	Kerala Water Authority

14.	MADHYA PRADESH	Public Health Engineering Department
15.	MAHARASHTRA	Maharashtra Jeevan Pradhikaran
16.	MANIPUR	Public Health Engineering Department
17.	MEGHALAYA	Public Health Engineering Department
18.	MIZORAM	Public Health Engineering Department
19.	NAGALAND	Public Health Engineering Department
20.	ORISSA	Public Health Engineering Department
21.	PUNJAB	Punjab Water Supply & Sewerage Board
22.	RAJASTHAN	Public Health Engineering Department
23.	SIKKIM	Public Health Engineering Department
24.	TAMILNADU	Tamil Nadu Water Supply & Drainage Board (TWAD)
25.	TRIPURA	Public Health Engineering Department
26.	UTTAR PRADESH	UP Jal Nigam
27.	UTTARANCHAL	Uttaranchal Payjal Nigam
28.	WEST BENGAL	Public Health Engineering Department